Signature

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 204 of 2017 in CP(IB)172/10/HDB/2017
NAME OF THE COMPANY	Super Agri Seeds Private Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	
	10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Venkateswartn	IRP	KARIYENKATESW ARW OGGMASI. ON	Lesar

Counsel for Respondent(s):

Name of the Counsel(s)

- 1	Name of the Counsel(s)	Designation	L'man & retephone 1.0.	Digitature
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	B. Provieen Klunar (1016)	Adroati	2618131713	than one.
	P. Sriharsha	Advach	9246297760	Less.
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	Sandelf (lotte	RP-	9959223615	Mudsooo
	DR K.V. SRINIVAS	100 1	KUSE ASSETS ADVICE	My

Designation E-mail & Telephone No.

Heard Mr.K.Venkateswarlu, IRP and Mr.B.Praveen Kumar, Mr.P.Sriharsha Reddy, Mr.Sandeep Maktala, learned counsels for the Respondents and Dr.K.V.Srinivas, RP.

CA allowed by separate orders. Post the CP on 21.12.2017.

Member (Judicial)